POST OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 (AS AMENDED)

HYROCARE TECHNOLOGIES L .IMIT ED

Registered Office: D-37/1, TTC Industrial Area, MIDC Turbhe, Navi Mumbai, Maharashtra – 400703, India; Corporate Identity Number (CIN): L85110MH2000PLC123882; Tel: 022-27622762; Website: www.thyrocare.com OPEN OFFER FOR ACQUISITION OF UP TO 1,37,55,077 FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF ₹ 10 EACH

C'EQUITY SHARES"), REPRESENTING 26.00% OF THE EXPANDED VOTING SHARE CAPITAL OF THYROCARE TECHNOLOGIES LIMITED ("TARGET COMPANY") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY DOCON TECHNOLOGIES PRIVATE LIMITED ("ACQUIRER") ALONG WITH API HOLDINGS PRIVATE LIMITED ("PAC"), IN ITS CAPACITY AS A PERSON ACTING IN CONCERT WITH THE ACQUIRER FOR THE PURPOSES OF THE OPEN OFFER, PURSUANT TO AND IN COMPLIANCE WITH THE REQUIREMENTS OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED (THE "SEBI (SAST) REGULATIONS") (THE "OPEN OFFER" OR "OFFER").

This post-offer advertisement ("Post-Offer Advertisement") is being issued by JM Financial Limited ("Manager"), for and on behalf of the Acquirer and the PAC, in connection with the Open Offer to the Public Shareholders of the Target Company, in accordance with Regulation 18 (12) of the SEBI (SAST) Regulations.

- This Post-Offer Advertisement should be read in continuation of, and in conjunction with the:
- (a) public announcement dated 25 June 2021 ("Public Announcement" or "PA"):
- (b)
- detailed public statement dated 1 July 2021 which was published on 2 July 2021 in the following newspapers: Financial Express (English-all editions), Jansatta (Hindi-all editions) and Navshakti (Marathi-Mumbai edition) ("Detailed Public Statement" or "DPS"); letter of offer dated 2 August 2021 ("Letter of Offer" or "LoF"); and (c)
- pre-offer advertisement cum corrigendum dated 5 August 2021 and published on 6 August 2021 in the following newspapers: Financial Express (English all editions), Jansatta (Hindi all editions) and Navshakti (Marathi Mumbai edition). (d)
- This Post-Offer Advertisement is being published in all such newspapers in which the Detailed Public Statement was published. Capitalized terms used but not defined in this Post-Offer Advertisement shall have the same meaning assigned to such terms in the

Letter of Offer.

The Public Shareholders of the Target Company are requested to kindly note the following information with respect to the Open Offer: Name of the Target Co Thyrocare Te

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2.	Name of the Acquirer and PAC	:	Acquirer: Docon Technologies Private Limited
			PAC: API Holdings Private Limited
3.	Name of the Manager to the Open Offer	:	JM Financial Limited
4.	Name of the Registrar to the Open Offer	:	Link Intime India Private Limited
5.	Open Offer Details		
	a) Date of Opening of the Open Offer	:	9 August 2021 (Monday)
	h) Date of Closure of the Open Offer		24 August 2021 (Tuesday)

Date of Payment of Consideration 25 August 2021

Details of Acquisition PARTICULARS ACTUALS PROPOSED IN THE OPEN OFFER DOCUMENT

6. 7. S No Offer Price (per equity share) ₹1,300

₹1,300 Aggregate number of shares tendered 1,37,55,077* 26,83,093

1,37,55,077* Aggregate number of shares accepted

₹ 17,88,16,00,100* Size of the Offer (Number of shares multiplied by Offer Price per share)

7.2 26,83,093 7.3 ₹ 3,48,80,20,900 7.4 7.5

Acquirer: Nil (0.00%) PAC: Nil (0.00%) Acquirer: Nil. (000%) PAC: Nil (0.00%)

Shareholding of the Acquirer and PAC before agreements/PublicAnnouncement (Number of Equity Shares and % of Voting Share Capital) Shares acquired by way of agreements

76 3,49,72,999@ Number 3,49,72,999

66.11%

% of the Expanded Voting Share Capital

66.11%%[@] 7 7 Shares acquired by way of Open Offer Number 1.37.55.077* 26,83,093

26.00%* 5.07% % of the Expanded Voting Share Capital

PAC: Nil (0.00%) PAC: Nil (0.00%) · Number of shares acquired Price of the shares acquired

Acquirer: Nil (0.00%)

Acquirer: Nil (0.00%)

 % of the Expanded Voting Share Capital 7.9 Post offer shareholding of Acquirer and PAC Acquirer: 4,87,28,076 Acquirer: 3,76,56,092 Number 92 11% 71 18% % of the Expanded Voting Share Capital PAC: Nil (0.00%) PAC: Nil (0.00%)

7.10 Pre and Post offer shareholding of the public Pre-offer Pre-offer Post-offer Post-offer 1,79,30,779^s 41,76.066 Number 1 79 30 779⁵ 1,52,47,686 33.89% 7.89% • % of the Expanded Voting Share Capital 33.89% 28.82%

Notes: *Assuming full acceptance under the Open Offer. [®] The Underlying Transaction under the Share Purchase Agreement is yet to be completed and it will be completed within the time period prescribed under the SEBI (SAST) Regulations.

Does not include 364 Equity Shares belonging to the Non-Promoter Non-Public Category.

Shares acquired after Detailed Public Statement

78

The Acquirer and the PAC and their respective directors accept full responsibility for the information contained in this Post Offer Advertisement (other than such information as has been obtained from public sources or provided by or relating to and confirmed

by the Manager, the Target Company and/or the Sellers).

This Post-Offer Advertisement would also be available on the website of SEBI, NSE, BSE and the Target Company's registered office

Issued on behalf of the Acquirer and the PAC by the Manager

JM Financial Limited

7th Floor, Cnergy, Appasaheb Marathe Marg, Prabhadevi, Mumbai – 400 025, India. **Tel**: +91 22 6630 3030; **Fax**: +91 22 6630 3330

JM FINANCIAL

Email: thyrocare.openoffer@jmfl.cor

Website: https://www.jmfl.com Contact person: Ms. PracheeDhuri

SEBI Registration Number: INM000010361 CIN: L67120MH1986PLC038784

Kotak Mahindra Capital Company Limited

27BKC, 1st Floor, Plot no. C-27, "G" Block, BandraKurla Complex, Bandra (East), Mumbai - 400 051 kotak Contact Person: Ganesh Rane Phone: +91 22 4336 0128; Fax: +91 22 6713 2447

LINKIntime

Issued by the Manager to the Open Offer

Advisor to the Open Offer

Email: thyrocare.openoffer@kotak.com SEBI Registration: INM000008704 Registrar to the Open Offer Link Intime India Private Limited

C-101, 247 Park, Lal Bahadur Shastri Marg, Vikhroli (West), Mumbai – 400 083 Tel: + 91 22 4918 6200; Fax: + 91 22 4918 6195

Website: www.linkintime.co.in Email: thyrocare.offer@linkintime.co.in Contact Person: Mr. Sumeet Deshpande

SEBI Registration Number: INR000004058 CIN: L67120MH1986PLC038784

For and on behalf of the Acquirer and PAC Docon Technologies Private Limited (Acquirer) API Holdings Private Limited (PAC) Place: Mumbai Date: 31 August 2021

CONCEPT Size:12x33 cm